



\$~18, 16, 17, 19 to 28, 30 to 34

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 6914/2020**

BHARTI AIRTEL LIMITEDPetitioner

Through: Mr. S. Ganesh, Sr. Advocate with Mr.

Tushar Jarwal, Mr. Rahul & Mr. Vikrant A. Maheshwari, Advocates.

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Manisha Agrawal Narain, CGSC

with Mr. Nipun Jain and Mr. Shivam

Sharma, Advs. for UOI.

Mr. N. Venkataraman, ASG with Mr. R. Ramachandran, Sr. Standing Counsel with Mr. Prateek Dhir, Adv.

for R-1, 3 to 6.

Ms. Avni Singh, Panel Counsel for

GNCTD.

16 WITH

+ W.P.(C) 6293/2019

BHARTI TELEMEDIA LTD.....Petitioner

Through: Mr. S. Ganesh, Sr. Advocate with Mr.

Tushar Jarwal, Mr. Rahul & Mr. Vikrant A. Maheshwari, Advocates.

versus

UNION OF INDIA & ORS.....Respondents

Through: Mr. N. Venkataraman, ASG with Mr.

R. Ramachandran, Sr. Standing Counsel with Mr. Prateek Dhir, Adv.

for R-1, 3 & 4. (M:9868211477)

Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari and Ms. Reba Jena

Mishra, Advs. for UOI.

Ms. Avni Singh, Panel Counsel for

GNCTD.

17 WITH

W.P.(C) 6914/2020& connected matters

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W.P.(C) 6895/2020

BHARTI TELEMEDIA LIMITEDPetitioner

Through: Mr. S. Ganesh, Sr. Advocate with Mr.

Tushar Jarwal, Mr. Rahul & Mr. Vikrant A. Maheshwari, Advocates.

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Nidhi Raman, CGSC with Mr.

Akash Mishr, Adv. for UOI.

Mr. N. Venkataraman, ASG with Mr. R. Ramachandran, Sr. Standing Counsel with Mr. Prateek Dhir, Adv.

for R-1, 3 to 5.

Ms. Avni Singh, Panel Counsel for

GNCTD.

19 WITH

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W.P.(C) 13097/2019& CM APPL. 53392/2019

SALES TAX, BAR ASSOCIATION (REGD.) & ANR.....Petitioners

Through: Mr. Sujit Ghosh, Sr. Adv. with Mr.

Sanjay Sharma and Ms. Ajirkya

Tiwari. Advs.

versus

UNION OF INDIA & ORS.....Respondents

Through: Ms. Shiva Lakshmi, CGSC with Mr.

Govind Sharma and Mr. Madhav

Bajaj, Advs. for UOI.

Mr. Harpreet Singh, Sr. Standing Counsel with Ms. Suhani Mathur and

Mr. Jai Ahuja, Advs.

20 WITH

W.P.(C) 13154/2019

HIMANSHU MOHTA AND ASSOCIATES.....Petitioner

Through: Mr. S. Ganesh, Sr. Advocate with Mr.

Tushar Jarwal, Mr. Rahul & Mr. Vikrant A. Maheshwari, Advocates.

versus

W.P.(C) 6914/2020& connected matters

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UNION OF INDIA & ORS.....Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.

Sunil, Adv. for UOI.

Mr. Harpreet Singh, Sr. Standing Counsel with Ms. Suhani Mathur and

Mr. Jai Ahuja, Advs.

21 WITH

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+

W.P.(C) 10385/2020& CM APPL. 32887/2020

INSTAKART SERVICES PRIVATE LIMITED.....Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with Mr.

Kishore Kunal, Ms. Runjhun Dare and

Mr. Govind Gupta, Advs.

versus

DIRECTORATE GENERAL OF GST INTELLIGENCE HEADQUARTERS - THROUGH SENIOR INTELLIGENCE OFFICER.....Respondent

Through: Mr. Harpreet Singh, Sr. Standing

Counsel with Ms. Suhani Mathur and

Mr. Jai Ahuja, Advs.

22 WITH

W.P.(C) 1668/2021

UFLIX INDUSTRIESPetitioner

Through: Dr. Avinash Poddar and Ms. Samiksha

Goswami, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Ms. Manisha Agrawal Narain, CGSC

with Mr. Nipun Jain and Mr. Shivam

Sharma, Advs. for UOI.

Mr. R. Ramachandran, Sr. Standing Counsel with Mr. Prateek Dhir, Adv.

for R-2to 4.

Mr. Harpreet Singh, Sr. Standing Counsel with Ms. Suhani Mathur and

Mr. Jai Ahuja, Advs.

W.P.(C) 6914/2020& connected matters

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23 WITH

+ **W.P.(C) 14350/2021**

NORTH INDIA LEAD MANUFACTURERS

ASSOCIATION(NILMA).....Petitioner

Through:

versus

UNION OF INDIA AND ORS.

.....Respondents

Through:

24 WITH

+

W.P.(C) 12475/2022

M/S IAN CONSULTANCY LLP.....Petitioner

Through: versus

UNION OF INDIA & ORS.....Respondents

Through: Mr. N. Venkataraman, ASG with Mr.

R. Ramachandran, Sr. Standing Counsel with Mr. Prateek Dhir, Adv.

for R-2 to 6.

25 AND

+ W.P.(C) 5908/2023

NGKA& ASSOCIATES LLP THROUGH ITS PARTNER, MR.

SHUBHAM AGARWAL....Petitioner

Through:

versus

UNION OF INDIA THROUGH SECRETARY, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE & ORS.....Respondents

Through: Mr. Akshay Amritanshu, Sr. Panel

Counsel with Ms. Drishti Saraf and Mr. Sarthak Srivastava, Advs. for R-1. Mr. N. Venkataraman, ASG with Mr. R. Ramachandran, Sr. Standing Counsel with Mr. Prateek Dhir, Adv.

for R-2&3.

26 WITH

+ W.P.(C) 3129/2024

W.P.(C) 6914/2020& connected matters

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M/S KANAK CCR LTDPetitioner Through: versus UNION OF INDIA & ORS.Respondents Ms. Shagun Shani Chugh, SPC with Through: Mr. Varun Chugh and Ms. Nandita Mishra, Advs. for R-1. Mr. Aditya Singla, SSC, CBIC with Mr. Ritwik Saha, Ms. Shreya Lamba and Mr. Arya Suresh, Advs. 27 WITH W.P.(C) 13279/2024& CM APPL. 55480/2024 +NAVBHARAT PAPERPetitioner Through: Ms. Kavita Jha, Sr. Adv. with Mr. Shammi Kapoor and Mr. Sandeep Gupta, Advs. versus DEPUTY COMMISSIONER, CENTRAL TAXES GST MUNDKA **DIVISION NEW DELHI**Respondent Through: Mr. Harpreet Singh, Sr. Standing Counsel with Ms. Suhani Mathur and Mr. Jai Ahuja, Advs. 28 WITH W.P.(C) 15098/2024& CM APPL. 63230/2024 +M/S UPPALS EXCLUSIVE RESIDENCE LLPPetitioner Through: versus UNION OF INDIA & ORS.Respondents Through: 30 WITH W.P.(C) 16593/2024& CM APPL. 70147/2024 +M/S SHUDHGARWHAL PANEER NIRMATA SANGH THROUGH ITS PROPRIETOR SH ASHWANI KUMARPetitioner

W.P.(C) 6914/2020& connected matters

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Through:





versus

UNION OF INDIA & ORS.....Respondents

Through: Mr. Ashish Kumar Dixit, CGSC with

Mr. Shivam Tiwari, Ms. Urmila Shara, Ms. Deepika Kalra and Ms. Venni Kakkar, Advs. for UOI.

(M:9999900412)

Mr. Arnav Kumar, CGSC with Ms.

Gitanjali Vohra, Adv. for R-3.

31 WITH

+ W.P.(C) 17053/2024& CM APPL. 72323/2024

M/S WELLNESS MARKETING EXIPVT. LTD.....Petitioner

Through:

versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. J.K. Tripathi, SPC for UOI.

Mr. K.G. Gopalakrishnan and Ms.

Nisha Mohandas, Advs.

Mr. Aakarsh Srivastava, Sr. Standing Counsel with Mr. Anand Pandey, Adv.

for R-3.

32 WITH

+ W.P.(C) 17057/2024& CM APPL. 72327/2024 M/S. RPJ POLYMERS THROUGH ITS PROPRIETOR

SH. RAHUL JAINPetitioner

Through: versus

UNION OF INDIA AND ORS.

....Respondents

Through: Ms. Vaishali Gupta, Panel Counsel

(Civil), GNCTD.

33 WITH

+ W.P.(C) 17137/2024, CM APPL. 72763/2024, CM APPL. 10242/2025, CM APPL. 10243/2025 & CM APPL. 10244/2025

MS SHIVALIK EXIM PVT LTD & ANR.....Petitioners

Through: Mr. A.R. Madhav Rao, Mr. Krishna

W.P.(C) 6914/2020& connected matters

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Rao and Mr. Mukunda Rao, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Himanshu Pathak, SPC, with Mr.

Amit Singh, Adv. for R-1.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Shashant Kumar and Ms. Garima Kumar, Advs. for R-2 & 3.

34 AND

+ W.P.(C) 17540/2024& CM APPL. 74706/2024

M/S. AUTHENTIC EXPORT THROUGH ITS

PROP. SH. PULKIT GUPTAPetitioner

Through:

versus

UNION OF INDIA AND ORS.

....Respondents

Through: Mr. Pradeep Kumar Jha, Sr. Panel

Counsel for R-1.

Mr. Anurag Ojha, SSC with Mr. Dipak Raj, Mr. Shashant Kumar and Ms. Garima Kumar, Advs. for R-2 & 3.

CORAM:

JUSTICE PRATHIBA M. SINGH JUSTICE RAJNEESH KUMAR GUPTA

ORDER

% 02.07.2025

- 1. This hearing has been done through hybrid mode
- 2. List these matters for final hearing on 5th August, 2025.
- 3. On behalf of the Petitioners, let the hard copy of the compilation be placed before the Court on the next date of hearing.

PRATHIBA M. SINGH, J.

RAJNEESH KUMAR GUPTA, J.

JULY 2, 2025/dk/ck

W.P.(C) 6914/2020& connected matters

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